

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 52 of 2020

IN THE MATTER OF:

Mr.Sawai Singhai Yash Jain & Anr.

...Appellants

Vs.

M/s Maharashtra Scooters & Ltd.

...Respondent

Present:

For Appellants: Mr. Ritesh R. Mahajan ,CS.

For Respondent: None

ORDER

(Through Virtual Mode)

17.02.2021: Learned Counsel Mr. Ritesh R. Mahajan, Proxy Counsel of Learned Counsel Mr. Phiroze Colabawalla for the Appellant, prays some more time to file Rejoinder, within two weeks.

List this Case on **08th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn